

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. RA 51 of 97
(OA 539 of 96)

Present : Hon'ble Mr. Justice S.N.Mallick, Vice-Chairman
Hon'ble Mr. B.P.Singh, Administrative Member

PARTHA PRATIM DAS
VS
UNION OF INDIA & ORS.

For the applicant : Mr.K.Sarkar, counsel

For the respondents: None

Heard on : 2.7.99

Order on : 2.7.99

O R D E R

S.N.Mallick, VC

Heard Mr.K.Sarkar, 1d. counsel for the applicant.

None appears for the respondents. When this matter is taken up for hearing the 1d. counsel for the petitioner in all fairness concedes that the review does not lie against the order dated 1.9.96 passed by an earlier Bench in OA 539 of 96. Mr.Sarkar further submits that the petitioner wants to prefer an appeal. He can prefer an appeal if he is so advised. The application being not pressed is treated as disposed of.

2-12-99
MEMBER (A)

in


VICE-CHAIRMAN